

253

TO BE PUBLISHED IN PART II SECTION 3(II) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

28th March, 1964.

M U T I F I C A T I O N
(INCOME-TAX)

No. 5727(F.No.178/29/64-IT(AI)): In exercise of the powers conferred by clause (ii) of sub-section (1) of Section 80-I of the Income-tax Act, 1961 (AS of 1961), the Central Government hereby specifies the S.25-12 Years I.R.C.I. Bonds for 4.5 Crores (notified amount) issued by the Industrial Reconstruction Corporation of India Ltd. in January, 1964 for the purposes of the said clause.

Sd/-
(V. S. SRINIVASAN)
DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Raina's Garden), New Delhi.

Copy forwarded to:-

1. The Department of Economic Affairs (Banking Division), New Delhi, with reference to their U.M.No.F.No.1(1)/64-IF.II dated 27.1.1964.
2. All Commissioners of Income-tax.
3. Directors of Inc.(IT)/(R&S)/(P&R)/(Inv.), New Delhi.
4. All Officers & Sections of I.T.Wing of C&D.O.T., New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies).
6. Bulletin Section of Dto. of Inc.(R&S), New Delhi (5 copies).
7. Director of Training, IAS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
8. Director of IAS Services (Income-tax), 1st Floor, Alwar-e-Shalib, Raza Sunderi Lane, New Delhi (5 copies).
9. Shri P.K.Kartha, Jr. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-
(V. S. SRINIVASAN)
DIRECTOR, GOVERNMENT OF INDIA

भारत के राजपत्र के भाग II, खण्ड 3(ii) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
(राजस्व विभाग)

नई दिल्ली, दिनांक 28 मार्च, 1984

अधिसूचना
(आयकर)

सं० 5727 प्र० सं० 178/29/84-आ० (नि०-1) । : आयकर
अधिनियम, 1961 (1961 का 43) की धारा 80-ठ की उपधारा (1) के
खण्ड (ii) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार,
रतद्द्वारा, अतः खण्ड के प्रयोजनार्थ, इण्डस्ट्रियल रिस्क इन्शुरन्स कॉर्पोरेशन ऑफ
इण्डिया लि० द्वारा जनवरी, 1984 में जारी किए गए 4.5 करोड़ रुपये
(अधिसूचित राशि) के 8.25 प्रतिशत - 12 वर्षीय आई०आर०सी०आई० बन्धपत्र
विनिर्दिष्ट करती है ।

(बी०बी० वीनिमालन)

निदेशक, भारत सरकार

देवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि, औज़ी पाठानुसार प्रेषित ।